

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 66/(MAH)/2017
MA No. 617/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Co Ltd
Vs
Murli Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

MA 617/2017 in CP No.66/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 9.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)